

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF INVESTMENT AND PUBLIC ASSET MANAGEMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1230**  
TO BE ANSWERED ON 9TH FEBRUARY, 2018  
MAGHA 20, 1939 (SAKA)

**Acquisition of HPCL by ONGC**

**1230. ADV. JOICE GEORGE:**

Will the Minister of FINANCE be pleased to state :

- a) whether the Government and ONGC clinched a deal for acquisition of Government's 51.11 per cent stake in Hindustan Petroleum Corporation Limited (HPCL) and if so, the details thereof;
- b) whether the deal will help the Government to boost its non-debt capital receipts and meet disinvestment target and if so, the details thereof; and
- c) whether the acquisition will make ONGC India's first vertically integrated oil major, having presence across value chain in sector and if so, the details thereof;

**ANSWER**  
THE MINISTER OF STATE IN THE MINISTRY OF FINANCE  
(SHRI PON. RADHAKRISHNAN)

- a) Yes Sir. Government of India sold its entire 51.11% equity shareholding in Hindustan Petroleum Corporation Limited (HPCL) to ONGC at a consideration of Rs. 36,915 crore.
- b) Against the disinvestment target of Rs. 72,500 crore (Budget Estimate) for the year 2017-18, the Government has so far (as on 05.02.2018) realized Rs. 92,475.73 crore through disinvestment receipts, which includes Rs. 36,915 crore received from sale of 51.11% equity shareholding of Government in HPCL to ONGC.
- c) ONGC and HPCL operate in different segments of the petroleum industry. ONGC is predominantly an upstream company whereas HPCL is one of the major players in refining and marketing segment of the petroleum industry. With acquisition of an Oil Marketing Company (OMC), ONGC will have presence across the entire value chain in the oil and gas industry and emerge as a truly integrated oil and gas company. The acquisition will bring gains from operational synergies between both the companies.

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